

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No. 80 of 2022**

T. Karunapandi  
S/o. Thangarai Nadar,  
No. 5/105, South Street,  
MelaAlwarthoppu,  
Sri ParangusanallurPanchayat,  
SrivaikundamTaluk,  
Thoothukudi.

.... Applicant

-Vs-

The District Collector ,  
Thoothukudi District,  
Thoothukudi- 628 004 & ors.

...Respondents

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**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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T. Karunapandi  
S/o. ThangaraiNadar,  
No. 5/105, South Street,  
MelaAlwarthoppu,  
Sri ParangusanallurPanchayat,  
SrivaikundamTaluk,  
Thoothukudi.

.... Applicant

-Vs-

1. The District Collector ,  
Thoothukudi District,  
Thoothukudi- 628 004.
2. The Assistant Director,  
Geology and Mines Department,  
District Collectorate Campus,  
Thoothukudi District- 628 001.
3. The Tahsildar,  
SrivaikundamTaluk,  
Thoothukudi District 628 601.
4. The District Environment Engineer,  
Tamilnadu Pollution Control Board,  
C7 & C9, SIPCOT Industrial Complex,  
Meelavittan,  
Thoothukudi- 628 008.

  
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5. Sun Bricks,  
Represented by its proprietor,  
Mr. P. Vivekananthan,  
S/o. Pichairaja,  
Srivaikundam Road, Srivaikundam Taluk,  
Alwarthoppu, Thoothukudi District- 628 612.
6. Star C.K.R Bricks,  
Represented by its Proprietor  
Mr. Tirupathi S/o. Not Known,  
Mangammal Salai, Nearby Attrupalam,  
Alwarthoppu, Srivaikundam Taluk,  
Thoothukudi District- 628 612.
7. Sara Bricks,  
Represented by its Proprietor,  
Mr. Tirupathi, S/o. Not Known,  
Mangammal Salai, Nearby Attrupalam  
Alwarthoppu, Srivaikundam Taluk,  
Thoothukudi District- 628 612.
8. K.P.M Brick Works,  
Represented by its Proprietor, P. Marinathan,  
S/o. Poologa Nadar,  
North Street, Mela Alwarthoppu,  
Srivaikundam Taluk, Thoothukudi District- 628 612.
9. Agni Chambers  
Represented by its Proprietor, Mr. Ravinarayanan,  
No. 5/100, Mangammal Salai,  
Alwarthoppu, Srivaikundam Taluk,  
Thoothukudi District- 628 612
10. Uma Chambers,  
Represented by its Proprietor, Mr. Sabapathy,  
S/o. Subbaiah Nadar,  
Valvalla Main Road, Earal Vattam,  
Thoothukudi District- 628 612.

*SL*  
*27/11/2024*  
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- 11.A.A. Bricks,  
Represented by its Proprietor,  
Lingamuneswaran,  
KelaAlwarthoppu,  
SrivaikundamTaluk,  
Thoothukudi District- 628 612
- 12.S.K.S Bricks,  
Represented by its Proprietor,  
LingaMuneswaran,  
KelaAlwarthoppu,  
SrivaikundamTaluk,  
Thoothukudi District- 628 612
- 13.Srinivasan Bricks,  
Represented by its Proprietor,Srinivasan,  
Nearby MottaiammanKovil,  
MelaAlwarthoppu,  
SrivaikundamTaluk,  
Thoothukudi District- 628 612.
- 14.S.J. Bricks,  
Represented by its Proprietor,  
Mr. Balakrishnan,  
S/o. JeyaPandiyan,  
Near Esakki Amman Koil,  
MelaAlwarthoppu, SrivaikundamTaluk,  
Thoothukudi District- 628 612.
- 15.SRI Brick Works,  
Represented by its Proprietor,Mr. Bala Ganesh,  
S/o. Jeyakumar,  
Tank Street, MelaAlwarthoppu,  
SrivaikundamTaluk,  
Thoothukudi District- 628 612.

  
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- 16.A.L.R Brick Works,  
Represented by its Proprietor,  
R. Lingesh, S/o. A. Ramajeyam,  
Tank Street, MelaAlwarthoppu,  
SrivaikundamTaluk,  
Thoothukudi District- 628 612.
- 17.ANC Chamber Works,  
Represented by its Proprietor, Mani,  
Near KaduvettiVaikkal Bridge  
KeezhaAlwarthoppu,  
SrivaikundamTaluk,  
Thoothukudi District- 628 612.
- 18.Sakthi Chambers,  
Represented by its Proprietor Bhaskaran,  
Palkulam, Thirukkalar  
Thiruchendur Taluk,  
Thoothukudi District- 628 612.
- 19.Bharani Chambers,  
Represented by its Proprietor, Mahendran,  
Manalgundu, Alwarthirunagar  
Thoothukudi District- 628 612
- 20.Saranya Chambers,  
Represented by its Proprietor,  
Sundar, Palkulam,  
ThiruchendurTaluk,  
Thoothukudi District- 628 612
- ..... Respondents

  
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**REPORT FIELD ON BEHALF OF THE FOURTH RESPONDENT-**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, S.V.Kalaivani, D/o. N.Suyambu, aged about 39 years, having my office at Plot No. C7 & C9, SIPCOT Industrial Complex, Meelavittan, Thoothukudi – 628 008 do hereby solemnly affirm and sincerely state as follows:-

1. I submit that I am working as the District Environmental Engineer, Tamil Nadu Pollution Control Board, Thoothukudi, and I am authorized to file this report on behalf of the fourth Respondent, TNPCB and as such I am well acquainted with the facts of the case from the records available in our office.
2. It is respectfully submitted that the applicant has filed an additional affidavit before this Hon'ble Tribunal stating that the brick kilns continue to operate illegally ever after the report of 1st respondent and the officials sealing the unit in pursuance to the report. It is further alleged by the applicant that the revenue authorities have submitted a false report stating that all Brick Kilns are closed and non functional and the same is not true along with the Photographs to substantiate his claim.
3. It is respectfully submitted that with respect to the allegations made by the applicant in his additional affidavit, the Brick Kilns located in Mela Alwarthoppu, Sri Parangusanallur, Srivaikundam Taluk, Thoothukudi was inspected by the Assistant Engineer, Tamilnadu

  
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Pollution Control Board, Thoothukudi on 12.8.2024 and the status of 15 Brick Kiln units are as follows:

Sl. No.	Name and Address of the Brick kiln	Status of Operation as on 12.08.2024	Status of consent of TNPCB
1.	<b>M/s. Sun Bricks - (R5)</b> Srivaikundam Road, Alwarthoppu, Srivaikundam Taluk, Thoothukudi District. Proprietor: Mr.P.Vivekananthan, S/o.Pichairaja	<b>Chamber Brick Kiln-In operation</b>	CTO issued vide TNPCB's Proc. No.F.1752TTN/OS/DEE/TNPCB/T TN/W&A/2023 DATED: 14/06/2023 Validity upto 31.03.2033.
2.	<b>M/s. Sara Chamber (Formerly known as M/s. Star C.K.R. Bricks,)-(R6 &amp; R7)</b> S.F.No.2/12,2/28A,2/28B, 2/29A,2/30, Sri Parankusanallur Village, Srivaikundam Taluk, Thoothukkudi. Proprietor: Mrs.Ramya	<b>Chamber Brick Kiln-In operation</b>	CTO issued vide TNPCB's Proc. No.F.1733TTN /OS/DEE/TNPCB/TTN/W&A/2023 DATED: 04/05/2023 Validity upto 31.03.2032.
3.	<b>M/s. K.P.M Brick Works -(R8)</b> North Street, Mela Alwarthoppu, Srivaikundam Taluk, Thoothukudi - 628 612. Proprietor: P.Marinathan, S/o. Poologa Nadar	<b>Country Brick kiln -In operation.</b>	Since the unit is a country brick kiln, the unit does not come under the purview of the Consent Mechanism of the Board.

  
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Sl. No.	Name and Address of the Brick kiln	Status of Operation as on 12.08.2024	Status of consent of TNPCB
4	<b>M/s. AkniChamber,-(R9)</b> No.5/100,Mangammal Salai,Alwarthoppu, SrivaikundamTaluk, Thoothukudi – 628 612. Proprietor: Ravinarayanan,	<b>Chamber Brick Kiln-In</b> operation	CTO issued vide TNPCB's Proc. No. F.1741TTN/OS/DEE/TNPCB/TN/ W&A/2023 DATED: 17/03/2023 Validityupto31.03.2032.
5.	<b>M/s. Uma Chamber,(R10)</b> Valvallal Main Road, EeralVattam,Thoothukudi District-628 612. Proprietor: Mr.Sabapathy, S /o. Mr. SubbaiahNadar.	<b>Chamber BrickKiln-</b> In operation	CTO issued vide TNPCB's Proc. No. F.1774TTN/OS/DEE/TNPCB/TN/ W&A/2023 DATED: 14/06/2023, Validityupto31.03.2033.
6.	<b>M/s.A.A.Bricks, (R-11)</b> KeelaAlwarthoppu, SrivaikundamTaluk, Thoothukudi District – 628 612. Proprietor: Mr. Karnan,	<b>Country Brick kiln</b> –In operation	Since the unit is a country brick kiln, the unit does not come under the purview of the Consent Mechanism of the Board.
7.	<b>M/s. S.K.S Bricks, (R-12)</b> KeelaAlwarthoppu, SrivaikundamTaluk, Thoothukudi District – 628 612. Proprietor: LingaMuneswaran,	<b>Country Brick kiln</b> –in operation	Since the unit is a country brick kiln, the unit does not come under the purview of the Consent Mechanism of the Board.

  
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Sl. No.	Name and Address of the Brick kiln	Status of Operation as on 12.08.2024	Status of consent of TNPCB
8.	<b>M/s.Srinivasan Bricks, (R-13)</b> NearbyMottaiammanKovil , MelaAlwarthoppu, SrivaikundamTaluk, ThoothukudiDistrict-628 612. Proprietor: Mr.Srinivasan,	<b>Country Brick kiln</b> – Presently not in operation	Since the unit is a country brick kiln, the unit does not come under the purview of the Consent Mechanism of the Board.
9.	<b>M/s. S.J. Bricks, (R-14)</b> Near Esakki Amman KoilMelaAlwarthoppu, SrivaikundamTaluk, ThoothukudiDistrict–628 612.  Proprietor: Mr.Balakrishnan S/o.Mr. JayaPandiyan,	<b>Raw Brick Manufacturing unit without Kiln</b> – In operation.	Since the unit is a country brick kiln, the unit does not come under the purview of the Consent Mechanism of the Board.
10.	<b>M/s. Sri Bricks works,(R-15)</b> Tank Street, MelaAlwarthoppu, SrivaikundamTaluk, ThoothukudiDistrict-628 612.  Proprietor: Mr.BalaGanesh, S/o. Jayakumar,	<b>Country Brick kiln</b> –in operation.	Since the unit is a country brick kiln, the unit does not come under the purview of the Consent Mechanism of the Board.

  
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Sl. No.	Name and Address of the Brick kiln	Status of Operation as on 12.08.2024	Status of consent of TNPCB
11.	<b>M/s. ALRBricksWorks, (R-16)</b> Tank Street, MelaAlwarthoppu, SrivaikundamTaluk, ThoothukudiDistrict– 628 612.  Proprietor: Mr. R.Lingeshwaran, S/o.A.Ramajeyam	<b>Country Brick kiln</b> –in operation.	Since the unit is a country brick kiln, the unit does not come under the purview of the Consent Mechanism of the Board.
12.	<b>M/s. ANCCChamber Works,(R-17)</b> NearKaduvettiVaikkal Bridge, KeezhaAlwarthoppuSrivai kundam Taluk, Thoothukudi District – 628 612. Proprietor: Mr.Mani	<b>Chamber Brick Kiln-In</b> operation.	CTO issued vide TNPCB's Proc. No. F.1753TTN/OS/DEE/TNPCB/T TN/ W&A/2023 DATED: 04/05/2023 Validityupto31.03.2027.
13.	<b>M/s. Sakthi Chambers, (R-18)</b> Palkulam,Thirukkalar , ThiruchendurTaluk, Thoothukudi District. Proprietor: Mr. Bhaskaran, S/o.NotKnown,	<b>Chamber Brick Kiln-In</b> operation.	CTO issued vide TNPCB's Proc. No. F.1743TTN/OS/DEE/TNPCB/T TN/ W&A/2023 DATED: 17/03/2023 Validityupto31.03.2032.

  
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Sl. No.	Name and Address of the Brick kiln	Status of Operation as on 12.08.2024	Status of consent of TNPCB
14.	<b>M/s. Barani Chambers, (R-19)</b> Manalgundu, Alwarthirunagari Post, Srivaikundam Taluk, Thoothukudi District - 628 612 Proprietor: Mr. Mahendran,	<b>Chamber BrickKiln-</b> In operation.	CTO issued vide TNPCB's Proc. No. F.1717TTN/OS/DEE/TNPCB/TN/ W&A/2023 DATED: 11/03/2023. Validity upto 31.03.2032.
15.	<b>M/s. T.P.S Chamber Bricks, (formerly known as Saranya Chamber)(R-20)</b> S.F.No 842/2A,2B, Thirukkalur Village, Eral Taluk, Thoothukudi District . Represented by its Proprietor: Mr. Sundar.	<b>Chamber Brick Kiln-</b> In operation.	Renewal Consent Order (RCO) Issued vide TNPCB's Proc. No. F.0697TTN/OS/DEE/TNPCB/TN/ W&A/2022 DATED: 21/12/2022. Validity upto 31.03.2028.

4. Further, it is submitted that on 14.8.2024, the DEE, Thoothukudi, TNPCB has addressed a letter to Assistant Director, Geology & Mining, Thoothukudi District to take necessary action against the chamber/country brick kilns that are operating without valid mining lease /registration certificate (Copy is enclosed as annexure – 1).
5. It is further submitted that as per MoEF Notification G.S.R. 895(E) dated 15.12.2023,

  
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“The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of one year w.e.f. 23.02.2024 (i.e. 22.02.2025) in case of other kilns present outside ten kilometer radius of non-attainment city”. Since, these kilns are located outside ten kilometer radius of non-attainment city, they have to comply with the MoEF Notification G.S.R. 895(E) dated 15.12.2023 within the prescribed time, i.e. 22.02.2025.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass an appropriate order or any other orders as it deem fit and proper in the facts and circumstances of this case and thus render justice.

  
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### VERIFICATION

I, S.V.Kalaivani, Daughter of N.Suyambu, working as District Environmental Engineer, Tamil Nadu Pollution Control Board, Thoothukudi, do hereby verify that the contents of above are true to the best of my knowledge through records.

  
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தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்

அனுப்புநர்

திருமதி. சு. வ. கலைவாணி, எம்.டெக்.,  
மாவட்ட சுற்றுச்சூழல் பொறியாளர்,  
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்,  
சி7 மற்றும் சி9, சிப்காட் தொழிற்சாலை  
வளாகம், மீளவிட்டான்,  
தூத்துக்குடி - 628 008.

பெறுநர்

உதவி இயக்குநர்,  
புனியியல் மற்றும் சுரங்கத்துறை,  
தூத்துக்குடி

கடித எண். மாசுபொ/தூடி/NGT (SZ) O.A. 80-2022/2024 நாள்: 14.08.2024.

ஐயா,

பொருள்: தநாமாசு வாரியம், மாசுபொ அலுவலகம், தூத்துக்குடி - மாண்புமிகு பசுமை தீர்ப்பாயம் (தென் மண்டலம்) - வழக்கு எண். O.A.No.80/2022 - முறையான கனிம அனுமதி பெறாத செங்கல் சூளைகள் - நடவடிக்கை எடுக்க வேண்டுதல் - தொடர்பாக

- பார்வை: 1. மாண்புமிகு பசுமை தீர்ப்பாயம் (தென் மண்டலம்) - வழக்கு எண். O.A.No.80/2022 தீர்ப்பு நாள்: 29.07.2024.  
2. இவ்வலுவலக கடித எண். மாசுபொ/தூடி/புகார்- 97892033/2022 நாள்: 02.11.2022  
3. இவ்வலுவலக கடித எண். மாசுபொ/தூடி/புகார்- 97892033/2023-1 நாள்: 27.01.2023  
4. இவ்வலுவலக கடித எண். மாசுபொ/தூடி/NGT (SZ) O.A.80-2022/2024 நாள்: 24.07.2024  
5. உதவி இயக்குநர், புனியியல் மற்றும் சுரங்கத்துறை, தூத்துக்குடி அவர்களது கடித எண். ந.க. எண். ஜி.எம்.1/15/2024 நாள்: 26.07.2024.

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பார்வை (1)-ல் குறிப்பிட்டுள்ள மாண்புமிகு பசுமை தீர்ப்பாயம் (தென் மண்டலம்) வழக்கு எண். 80/2022 (திரு. T. கருணாபாண்டி (எதிர்), மாவட்ட ஆட்சியர், தூத்துக்குடி மாவட்டம் மற்றும் இதர 19 நபர்கள்) வழக்கின் 29.07.2024 நாளிட்ட தீர்ப்பின் படி தூத்துக்குடி மாவட்டம், ஸ்ரீவைகுண்டம் வட்டம், ஆழ்வார்திருநகரி மற்றும் ஸ்ரீபரங்குசநல்லூர் கிராமத்தில் எதிர் மனுதாரர்களைச் சார்ந்த சேம்பர் சூளைகள் மற்றும் நாட்டு சூளைகளின் இயக்கம் குறித்து அறிக்கை தாக்கல் செய்ய உத்தரவிடப்பட்டுள்ளது.

இதனை தொடர்ந்து, மேற்படி சூளைகள் 12.08.2024 அன்று தமிழ்நாடு மாசு கட்டுப்பாடு வாரிய அலுவலரால் ஆய்வு செய்யப்பட்டதில் R-13 (தி/ள். சீனிவாசன் பிரிக்ஸ், மொட்டையம்மன் கோவில் அருகில், மேல ஆழ்வார் தோப்பு, ஸ்ரீவைகுண்டம் வட்டம், தூத்துக்குடி மாவட்டம்) தவிர மற்ற அனைத்து சூளைகளும் இயக்கத்திலிருப்பது கண்டறியப்பட்டது. (சூளைகளின் விபரங்கள் இணைக்கப்பட்டுள்ளது).

மேலும், மேற்படி சூளைகளில் சேம்பர் சூளைகள் தமிழ்நாடு மாசு கட்டுப்பாடு வாரியத்தின் இசைவாணை பெற்று இயங்குவதும் அறியப்பட்டது.

எனவே மேற்படி, சேம்பர் மற்றும் நாட்டு சூளைகள் முறையான பதிவுச்சான்றிதழ் / கனிம அனுமதியுடன் இயங்குகின்றனவா என ஆய்வு செய்து, அவ்வாறு அனுமதி பெறாத பட்சத்தில் தகுந்த நடவடிக்கை எடுக்குமாறும் மேலும் நடவடிக்கை விபரத்தினை இவ்வலுவலகத்திற்கு அனுப்புமாறும் கேட்டுக்கொள்ளப்படுகிறது.

Received by

சு.வ. கலைவாணி  
2.8.2024  
சு.வ. கலைவாணி

14/8/24

மாவட்ட சுற்றுச்சூழல் பொறியாளர்,  
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்,  
தூத்துக்குடி.

Sl. No	Name and Address of the Brick kiln	Type of Kiln
1.	<b>M/s. Sun Bricks,..... R5</b> Srivaikundam Road, Alwarthoppu, Srivaikundam Taluk, Thoothukudi District. Proprietor: Mr.P.Vivekananthan. S/o.Pichairaja	Chamber Brick Kiln
2.	<b>M/s. Sara Chamber</b> <b>(Formerly known as M/s. Star C.K.R. Bricks,).... R6 &amp; R7</b> S.F. No. 2/12, 2/28A, 2/28B, 2/29A, 2/30, Sriparankusanallur Village, Srivaikundam Taluk, Thoothukkudi. Proprietor: Mrs. Ramya	Chamber Brick Kiln
3.	<b>M/s. K.P.M Brick Works</b> <b>.....R8</b> North Street, Mela Alwarthoppu, Srivaikundam Taluk, Thoothukudi - 628 612. Proprietor: P.Marinathan. S/o.Poologa Nadar	Country Brick kiln
4	<b>M/s. Akni Chamber,...R9</b> No.5/100. Mangammal Salai, Alwarthoppu. Srivaikundam Taluk. Thoothukudi - 628 612. Proprietor: Ravinarayanan.	Chamber Brick Kiln
5.	<b>M/s. Uma Chamber,,R10</b> Valvallal Main Road, Eral Vattam, Thoothukudi District-628 612. Proprietor: Mr.Sabapathy. S/o. Mr.Subbaiah Nadar.	Chamber Brick Kiln
6.	<b>M/s. A.A.Bricks, .....R11</b> KeelaAlwarthoppu, Srivaikundam Taluk, Thoothukudi District - 628 612. Proprietor: Mr. Kaman. S/o. Not Known	Country Brick kiln
7.	<b>M/s. S.K.S Bricks,....R12</b> KeelaAlwarthoppu, Srivaikundam Taluk, Thoothukudi District - 628 612. Proprietor: LingaMuneswaran,	Country Brick kiln
8.	<b>M/s. Srinivasan</b> <b>Bricks,.....R13</b> Nearby MottaiammanKovil, MelaAlwarthoppu, Srivaikundam Taluk, Thoothukudi District -628 612. Proprietor: Mr.Srinivasan.	Country Brick kiln

Sl. No	Name and Address of the Brick kiln	Types of Kilns
9.	<b>M/s. S.J. Bricks, .....</b> R14 Near Esakki Amman Koil MelaAlwarthoppu, Srivaikundam Taluk, Thoothukudi District – 628 612. Proprietor: Mr.Balakrishnan S/o. Mr. Jaya Pandiyan,	Raw Brick Manufacturing unit without Kiln
10.	<b>M/s. Sri Bricks works, .....</b> R15 Tank Street, MelaAlwarthoppu, Srivaikundam Taluk. Thoothukudi District -628 612. Proprietor: Mr.Bala Ganesh, S/o. Jayakumar,	Country Brick kiln
11.	<b>M/s. ALR Bricks Works, ....</b> R16 Tank Street, MelaAlwarthoppu, Srivaikundam Taluk. Thoothukudi District – 628 612. Proprietor: Mr.R.Lingeshwaran, S/o..A.Ramajeyam	Country Brick kiln
12.	<b>M/s. ANC Chamber Works, .....</b> R17 Near Kaduvetti Vaikkal Bridge. Keezha Alwarthoppu Srivaikundam Taluk, Thoothukudi District – 628 612. Proprietor: Mr.Mani	Chamber Brick Kiln
13.	<b>M/s. Sakthi Chambers, .....</b> R18 Palkulam, Thirukkalur, Thiruchendur Taluk, Thoothukudi District. Proprietor: Mr. Bhaskaran, S/o.Not Known.	Chamber Brick Kiln
14.	<b>M/s. Barani Chambers, .....</b> R19 Manalgundu, Alwarthirunagari Post. Srivaikundam Taluk, Thoothukudi District - 628 612 Proprietor: Mr. Mahendran.	Chamber Brick Kiln
15.	<b>M/s. T.P.S Chamber Bricks, (formerly known as Saranya Chamber)...</b> R20 S.F.No 842/2A,2B, Thirukkalur Village, Eral Taluk, Thoothukudi District. Represented by its Proprietor: Mr. Sundar. S/o. Not Known.	Chamber Brick Kiln

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No. 80 of 2022**

T. Karunapandi  
S/o. Thangarai Nadar,  
No. 5/105, South Street,  
MelaAlwarthoppu,  
Sri ParangusanallurPanchayat,  
SrivaikundamTaluk,  
Thoothukudi.

.... Applicant

**-Vs-**

The District Collector ,  
Thoothukudi District,  
Thoothukudi- 628 004 & ors.

...Respondents

**REPORT FIELD ON BEHALF OF THE  
FOURTH RESPONDENT – TAMIL NADU  
POLLUTION CONTROL BOARD.**

**Advocate for Respondent: - TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date: 29.11.2024.**

**Next date of hearing on: 09.01.2025**